

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:2730
ANSWERED ON:21.08.2006
DEVELOPMENT OF AQUACULTURE .
Pallani Shamy Shri K.C .

Will the Minister of AGRICULTURE be pleased to state:

- (a) The assistance provided for the development of aquaculture during the last three years and the current financial year, State-wise;
- (b) The number of fishermen benefited therefrom during the said period, State-wise; and
- (c) The steps taken by the Government to develop aquaculture in the country?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI TASLIMUDDIN)

(a) & (b): The assistance and fish farmers benefited during the last three years is annexed.

(c): The Government of India is implementing a Centrally sponsored Scheme on Development of Inland Fisheries and Aquaculture. Under macro-management approach the scheme is having six components, namely, development of freshwater aquaculture, development of brackishwater aquaculture, development of coldwater fisheries, development of waterlogged areas, productive utilization of saline/alkaline soils for aquaculture and inland capture fisheries (reservoirs/rivers etc.). The above scheme is being implemented by the State/UT Governments. Under the scheme, expenditure on developmental activities is shared on 75:25 basis between the Government of India and the State/UT Governments. Further development of aquaculture in ponds, tanks and reservoirs is one of the major activities of the National Fisheries Development Board set up by the Government recently.

Annexure refer to reply to Lok Sabha Unstarred Question No.2730 by Shri K.C. Pallani Shamy for answer on 21/8/2006 regarding Development of Aquaculture

Statement giving state-wise details of central assistance released for Development of Aquaculture and number of beneficiaries during last three years